

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:616
ANSWERED ON:23.02.2006
ONE RANK ONE PENSION
Manoj Dr. K.S.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Group of Ministers constituted to go into the issue of 'One Rank One Pension' has submitted its report to the Government;
- (b) if so, the details of the recommendations made by the Group of Ministers;
- (c) the steps taken to implement the recommendations; and
- (d) if not, the time by which it is likely to submit the report?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M. M. PALLAM RAJU)

(a) Yes, Sir.

(b) With effect from 1.1.2006, pension of pre-1.1.1996 retirees of all ranks of Personnel below officer rank (PBOR) in Army, Navy and Air Force be revised with reference to the maximum of post-1.1.1996 pay-scales. In addition, the weightage of Sepoy, Naik and Havildar ranks for past as well as future retirees be enhanced from 5 years to 10, 8 and 6 years respectively subject to a maximum qualifying service of 30 years. However, if any person is getting a qualifying service of more than 30 years with the existing weightage, he would continue getting that.

(c) Government letter to implement the above recommendations of the GOM has been issued on 1.2.2006.

(d) Does not arise.